Name of the Corporate Debtor: Shirpur Gold Refinery Limited Date of commencement of CIRP: June 24, 2024 List of creditors for claims received up: June 30, 2025

Annexure-7

List of operational creditors (Government dues)

(Amount in ₹)

	Details of Claimant		Details of claim received		Details of claim admitted					Amount of any			
SI. No.	Depart ment	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	GST	Assistant Commissioner of State Tax, DHU-VAT-D-003 (Dhule_604)	08.07.2024	2,08,50,59,480	2,08,50,59,480	Tax Demand	No	-	-	-	-	0	Claim Provisionally admitted. Orginal Claim Received on 08.07.2024, revised claim received on 01.02.2025
2	M-VAT	Assistant Commissioner of State Tax, DHU-VAT-D-004 (PSI Unit)	08.07.2024	94,98,18,145	94,98,18,145	Tax Demand	No	-	-	-	-	0	Claim Provisionally admitted
3	Customs	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	24.07.2024	2,30,86,850	2,30,86,850	Tax Demand	No				-	0	Claim Provisionally admitted
4	EPFO	Employee Provident Fund Organisation, Regional Office Nashik	14.08.2024	23,23,976	23,23,976	Dues Demand	No	-	-			0	Claim Provisionally admitted
5	Income Tax	Income Tax	05-02-2025	2,61,56,52,728	2,61,56,52,728	Dues Demand						0	The Claim was received on 07.02.2025 which is after the issue of RFRP in the matter of Corporate Debtor. IA 1777/2025 was filed seeking condonation of delay in claim submission. Vide Order dated May 30, 2025, the delay in claim submission was condoned by Hon'ble NCLT.
	Total	-	-	5,67,59,41,179	5,67,59,41,179	-	-	-	-	-	-	0	